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S.C. Mangaraj -Vrs- UOI

Admission Sl.No.03
O.A. No.260/00304/16

Order dated 1st August, 2016

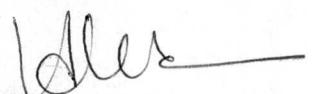
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HON'BLE SHRI A. K. PATNAIK, MEMBER (J)
HON'BLE SHRI R.C.MISRA, MEMBER (A)

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Heard Mr. M. Biswal, Ld. Counsel appearing for the applicant and Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents-Railways. After hearing in extenso, Mr. Biswal wants to avail the opportunity provided under RTI Act to approach the proper authorities. Accordingly, the O.A. is disposed of being not pressed.


MEMBER(A)


MEMBER(J)

K.B.